

introduce a Bill further to amend the Forest (Conservation) Act, 1980.

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Forest (Conservation) Act, 1980".

The motion was adopted.

[Translation]

SHRI HARIBHU SHANKAR MAHALE : I introduce the Bill.

15.36 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL *

(Amendment of articles 310 and 311)

[English]

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

15.37 hrs.

CONSTITUTION (AMENDMENT) BILL *
(Insertion of new article 18A)

[English]

SHRI SATYAGOPAL MISRA (Tamluk)

: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

MR. CHAIRMAN : Shri Yadvendra Datt.. Not present.

15.37 1/2 hrs.

MARRIED WOMEN (PROTECTION OF RIGHTS) BILL*

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to protect the rights of married women and for matters connected therewith.

MR CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to protect the rights of married women and for matters connected therewith."

The motion was adopted.

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.38 hrs.

WIDOW'S WELFARE BILL*
[English]

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for payment of pension and provision of other facilities to widows.

MR CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for payment of pension and provision of other facilities to widows."

The motion was adopted.

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.38 1/2 hrs

ABOLITION OF BEGGING BILL*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for abolition of of begging and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for abolition of begging and for matters connected therewith or incidental thereto."

The motion was adopted

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.39 hrs.

BANNING OF SEX DETERMINATION TESTS BILL*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for ban on pre-birth sex

determination tests and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for ban on pre-birth sex determination tests and for matters connected therewith,"

The motion was adopted.

SHRIMATI BASAVA RAJESWARI : I introduce the Bill.

15.39 1/2 hrs.

DOMESTIC WORKERS (CONDITIONS OF SERVICE) BILL*

[English]

SHRI HARISH RAWAT (Almora) : I beg to move for leave to introduce a Bill to provide for the improvement of working conditions of domestic workers.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the improvement of working conditions of domestic workers."

The motion was adopted

SHRI HARISH RAWAT : I introduce the Bill.

15.40 hrs.

CEILING ON WAGES BILL*

[English]

SHRI DHARMESH PRASAD VARMA